

COURT-II
APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)

Appeal No. 270 of 2013

Dated : **7th August, 2014**

Present : **Hon'ble Mr. Rakesh Nath, Technical Member**
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

In the matter of:

M/s Chadha Sugars & Industries Pvt. Ltd. Appellant(s)
Versus
Punjab State Electricity Regulatory
Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Rajesh Mittra

Counsel for the Respondent(s) : Mr. Sakesh Kumar for R-1
Mr. Anand K. Ganesan

ORDER

Heard the learned counsel for the parties.

They are directed to file their respective written submissions by 21st August, 2014 after serving copy thereof on the other side.

Post the matter for reporting compliance on **21st August, 2014.**

(Justice Surendra Kumar)
Judicial Member

rkt

(Rakesh Nath)
Technical Member